

**FORM G - INVITATION FOR EXPRESSION OF INTEREST
FOR RENAISSANCE URBAN INFRA PVT LTD OPERATING AS CONSTRUCTION
CONTRACTOR AT VILLAGE VASHERE MAHARASHTRA REGION.**

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

| RELEVANT PARTICULARS | |
|----------------------|--|
| 1 | Name of the corporate debtor along with PAN/CIN/LLP No. |
| 2 | Address of the registered office |
| 3 | URL of website |
| 4 | Details of place where majority of fixed assets are located |
| 5 | Installed capacity of main products/services |
| 6 | Quantity and value of main products/services sold in last financial year |
| 7 | Number of employees/workmen |
| 8 | Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at: |
| 9 | Eligibility for resolution applicants under section 25(2)(h) of the Code is available at: |
| 10 | Last date for receipt of expression of interest |
| 11 | Date of issue of provisional list of prospective resolution applicants |
| 12 | Last date for submission of objections to provisional list |
| 13 | Process email id to submit EOI |

Birendra Kumar Agrawal

IBBI/IPA-001/IP-P00564/2017-18/11040

For Renaissance Urban Infra Private Limited

1602 Tower A, Runwal Elegante, Lokhandwala Complex,
Andheri West, Mumba 400053, Maharashtra

Date: 18-07-2023, Place: Mumbai

